THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) Yes, Sir.

(b) After imposition of Entry Tax by Government of Goa with effect from 22.04.2013 on vehicles entering into Goa from outside States, an advisory dated 16.05.2013 was issued to Government of Goa to withdraw undue levy of taxes/fee including the Entry Tax for facilitating Inter-State seamless movement of goods carriage as envisaged under the New National Permit System introduced by the Government of India with effect from 08.05.2010.

National Highway from Vijayawada to Ranchi

- 2125. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that the route from Vijayawada to Ranchi via Keonjhar has been declared National Highway in August, 2012, if so, the details thereof, and
 - (b) by when the route is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) Yes, Sir. The State roads from Vijayawada to Ranchi *via* Keonjhar have been declared as new National Highways Nos. 220, 326, 153B and 157 *vide* notification dated 14th August, 2012.

(b) The construction, development and maintenance of National Highways is continuous process. Section of Vijayawada-Ranchi road taken up for development under Left Wing Extremist scheme is targeted for completion by March, 2015.

Road connectivity to remote areas in Andhra Pradesh

- 2126. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:
- (a) whether it is a fact that the State Government of Andhra Pradesh has submitted proposals to the Union Government for sanction for road connectivity to the remote areas within 30 km. corridor along the Inter-State Borders of the State, if so, the details of the proposal; and
 - (b) the action taken/proposed to be taken during the Twelfth Plan?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) and (b) Yes, Sir. The proposal